

**PUNJAB VIDHAN SABHA**

**BILL NO. 18-PLA-2025**

**THE PUNJAB APPROPRIATION ACTS (REPEAL) BILL, 2025**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha:-

**A**

**BILL**

to repeal the Appropriation Acts.

Be it enacted by the Legislature of the State of Punjab in the Seventy-sixth year of the Republic of India as follows:-

1. (1) This Act may be called the Punjab Appropriation Acts (Repeal) Act, 2025.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof.

Repeal of Appropriation Acts.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, liability, right, title, privilege, restriction, exemption, practice, procedure or other matter or thing not now existing or in force;

nor shall the repeal of the enactments by this Act affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken, and, or continued as if the said enactments are not repealed by this Act.

**The Schedule**  
(See section 2)

Year	No.	Short title	Extent of Repeal
1	2	3	4
1985	6	The Punjab Appropriation (No.4) Act, 1985	The Whole
1985	7	The Punjab Appropriation (No.5) Act, 1985	The Whole
1986	1	The Punjab Appropriation (No.1) Act, 1986	The Whole
1986	2	The Punjab Appropriation (No.2) Act, 1986	The Whole
1987	4	The Punjab Appropriation (No.1) Act, 1987	The Whole
1987	5	The Punjab Appropriation (No.2) Act, 1987	The Whole
1992	1	The Punjab Appropriation Act, 1992	The Whole
1992	2	The Punjab Appropriation (Vote on Account) Act, 1992	The Whole
1992	3	The Punjab Appropriation (No.2) Act, 1992	The Whole
1993	13	The Punjab Appropriation Act, 1993	The Whole
1993	14	The Punjab Appropriation (No.2) Act, 1993	The Whole
1994	6	The Punjab Appropriation Act, 1994	The Whole
1994	7	The Punjab Appropriation (No.2) Act, 1994	The Whole
1994	10	The Punjab Appropriation (No.3) Act, 1994	The Whole
1995	2	The Punjab Appropriation (No.1) Act, 1995	The Whole
1995	3	The Punjab Appropriation (No.2) Act, 1995	The Whole
1996	1	The Punjab Appropriation (No.1) Act, 1996	The Whole

1996	2	The Punjab Appropriation (No.2) Act, 1996	The Whole
1997	4	The Punjab Appropriation (No.1) Act, 1997	The Whole
1997	6	The Punjab Appropriation (No.2) Act, 1997	The Whole
1998	10	The Punjab Appropriation (No.1), Act, 1998	The Whole
1998	11	The Punjab Appropriation (Vote on Account) Act, 1998	The Whole
1998	16	The Punjab Appropriation (No.2) Act, 1998	The Whole
1999	5	The Punjab Appropriation (No.1) Act, 1999	The Whole
1999	6	The Punjab Appropriation (No.2) Act, 1999	The Whole
1999	10	The Punjab Appropriation (No.3) Act, 1999	The Whole
2000	1	The Punjab Appropriation (No.1) Act, 2000	The Whole
2000	2	The Punjab Appropriation (No.2) Act, 2000	The Whole
2000	17	The Punjab Appropriation (No.3) Act, 2000	The Whole
2001	1	The Punjab Appropriation (No.1) Act, 2001	The Whole
2001	2	The Punjab Appropriation (No.2) Act, 2001	The Whole
2002	5	The Punjab Appropriation (No.1) Act, 2002	The Whole
2002	6	The Punjab Appropriation (Vote on Account) (No.2) Act, 2002	The Whole
2002	7	The Punjab Appropriation (No.3) Act, 2002	The Whole
2003	1	The Punjab Appropriation (No.1) Act, 2003	The Whole
2003	2	The Punjab Appropriation (No.2) Act, 2003	The Whole
2003	18	The Punjab Appropriation (No.3) Act, 2003	The Whole
2004	2	The Punjab Appropriation (No.1) Act, 2004	The Whole
2004	3	The Punjab Appropriation (No.2) Act, 2004	The Whole
2004	4	The Punjab Appropriation (Vote on Account) Act, 2004	The Whole
2004	16	The Punjab Appropriation (Vote on Account) (No.3) Act, 2004	The Whole
2005	6	The Punjab Appropriation (No.1) Act, 2005	The Whole

2005	7	The Punjab Appropriation (No.2) Act, 2005	The Whole
2006	5	The Punjab Appropriation Act, 2006	The Whole
2006	7	The Punjab Appropriation (No.2) Act, 2006	The Whole
2007	2	The Punjab Appropriation Act, 2007	The Whole
2007	3	The Punjab Appropriation (Vote on Account) Act, 2007	The Whole
2007	4	The Punjab Appropriation (No.2) Act, 2007	The Whole
2008	13	The Punjab Appropriation Act, 2008	The Whole
2008	15	The Punjab Appropriation (No.2) Act, 2008	The Whole
2009	1	The Punjab Appropriation Act, 2009	The Whole
2009	2	The Punjab Appropriation (Vote on Account) Act, 2009	The Whole
2009	9	The Punjab Appropriation (No.2) Act, 2009	The Whole
2010	5	The Punjab Appropriation Act, 2010	The Whole
2010	9	The Punjab Appropriation (No.2), Act 2010	The Whole
2011	2	The Punjab Appropriation Act, 2011	The Whole
2011	3	The Punjab Appropriation (No.2), Act 2011	The Whole
2011	4	The Punjab Appropriation(No.3), Act 2011	The Whole
2012	1	The Punjab Appropriation Act, 2012.	The Whole
2012	2	The Punjab Appropriation (Vote on Account) Act, 2012	The Whole
2012	5	The Punjab Appropriation (No. 2) Act, 2012	The Whole
2013	21	The Punjab Appropriation Act, 2013.	The Whole
2013	24	The Punjab Appropriation (No.2), Act 2013	The Whole
2014	4	The Punjab Appropriation Act, 2014	The Whole
2014	5	The Punjab Appropriation (Vote on Account) Act, 2014	The Whole
2014	13	The Punjab Appropriation (No.2) Act, 2014	The Whole
2015	11	The Punjab Appropriation Act, 2015	The Whole

2015	12	The Punjab Appropriation (No.2) Act, 2015	The Whole
2015	13	The Punjab Appropriation (No.3) Act, 2015	The Whole
2016	2	The Punjab Appropriation Act, 2016.	The Whole
2016	4	The Punjab Appropriation (No.2) Act, 2016	The Whole
2016	5	The Punjab Appropriation (No.3) Act, 2016	The Whole
2017	1	The Punjab Appropriation (Vote on Account) Act, 2017	The Whole
2017	2	The Punjab Appropriation Act, 2017	The Whole
2017	6	The Punjab Appropriation (No.2) Act, 2017	The Whole
2018	5	The Punjab Appropriation Act, 2018	The Whole
2018	6	The Punjab Appropriation (No.2) Act, 2018	The Whole
2019	4	The Punjab Appropriation (No.2) Act, 2019	The Whole
2019	7	The Punjab Appropriation Act, 2019	The Whole
2019	8	The Punjab Appropriation (No.3) Act, 2019	The Whole
2020	4	The Punjab Appropriation Act, 2020	The Whole
2020	5	The Punjab Appropriation (No.2) Act, 2020	The Whole
2021	2	The Punjab Appropriation Act, 2021.	The Whole
2021	4	The Punjab Appropriation (No.2) Act, 2021	The Whole
2022	9	The Punjab Appropriation Act, 2022	The Whole
2022	10	The Punjab Appropriation (Vote on Account) Act, 2022	The Whole
2022	12	The Punjab Appropriation (No.2) Act, 2022	The Whole

**CHANDIGARH:**  
**THE 16<sup>th</sup> JULY, 2025**

**R. L. KHATANA,**  
**SECRETARY.**